## NATIONAL COMPANY LAW APPELLATE TRIBUNAL

## PRINCIPAL BENCH 2<sup>nd</sup> FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI DAILY CAUSE LIST DATED 17.01.2022 (MONDAY) COURT OF CHAIRPERSON (VIRTUAL MODE) 10:30 AM

In the Court of Hon'ble Mr. Justice Ashok Bhushan, the Chairperson and Hon'ble Dr. Alok Srivastava, Member (Technical)

For	Admission	(Fresh	Cases)	)
LOI	rumbbion		Cases	,

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 936 of 2021	Essjay Ericsson Pvt. Ltd. Vs. Frontline (NCR) Business Solutions Pvt. Ltd.	Partho Bhattacharya	Rajeev Narayan
2.	Comp. App. (AT) (Ins) No. 31 of 2022	Gian Chand Narang Liquidator for Apex Buildsys Ltd. Vs. Potens Transmission & Power Pvt. Ltd.	Pathik Choudhury	
3.	Comp. App. (AT) (Ins) No. 42 of 2022 (With Defects)	Hindalco Industries Ltd. Vs. Hirakud Industrial Works Ltd. & Ors.	Ashish Prsad	
4.	Comp. App. (AT) (Ins) No. 43 of 2022 (With Defects)	Hindalco Industries Ltd. Vs. Hirakud Industrial Works Ltd. & Ors.	Ashish Prsad	

## For Admission (After Notice)

5.	Comp. App. (AT) (Ins) No. 424 of 2020	National Spot Exchange Ltd. Vs. Anil Kohli, Resolution Professional for Dunar Foods Ltd. & Anr.	Sandeep Bisht	Abhishek Anand Kunal Godhwani Viren Sharma Madhav Nanda-R1
6.	Comp. App. (AT) (Ins) No. 453 of 2020	Global Steel Company Vs. JBF Petrochemicals Ltd.	Vishakha Gupta	Shiv Kumar Suri

7.	Comp. App. (AT)	Gautam Mittal	Abhishek Garg	
	(Ins) No. 218 of	Resolution Professional	riomonek Guig	
	2021	Sanwaria Consumer Ltd.		
		Vs.		
		MP State Cooperative Marketing		
		Federation Ltd.		
8.	Comp. App. (AT)	Budhpur Buildcon Pvt. Ltd.	Aman Gandhi	Meghna Rao
	(Ins) No. 589 of	Vs.		Shadab Jan
	2021 & I.A. No.	Abhay Narayan Manudhane		Prerana Wagh-R1
	1739 of 2021			Subir Kumar
				Disha Shah
9.	Comp. App. (AT)	Reliance Asset Reconstruction Company	Amit Mahaliyan	Prateek Kumar
	(Ins) No. 779 of 2021	Ltd.		Raveena Rai
	2021	Vs.		
		Narendra Plastics Pvt. Ltd.		
10		Van contria Increating and a 1 (1, 0, A)	Kan al Chasses	Pallavi Kumar
10.	Comp. App. (AT) (Ins) No. 911 of	Koncentric Investments Ltd. & Anr. Vs.	Kunal Cheema	Panavi Kumar
	2021	Standard Chartered Bank, London &		
	2021	Anr.		
11.	Comp. App. (AT)	Neeraj Singal & Anr.	Aarushi Tiku	Vatsala Rai
	(Ins) No. 988 of	Vs.		
	2021	Tata Steel Ltd. & Anr.		
12.	Comp. App. (AT)	Archit Gupta	Sonali Jain	Gautam Bajaj
	(Ins) No. 1021 of	Vs.		
	2021	Terratech Chemicals (I) Pvt. Ltd. & Anr.		
13.	Comp. App. (AT)	Go Airlines (India) Ltd.	Amish Tandon	Lzafeer Ahmad BF
	(Ins) No. 1076 of	Vs.		Anusha Jegadeesh-R1
	2021	Sovika Aviation Services Pvt. Ltd. &		
		Ors.		
14.	Contempt Case	Anant Kumar Singh	Saurabh Kalia	
	(AT) No. 11 of 2021 in Comp.	Vs. Prithvi Raj kasana		
	App. (AT) (Ins)	I IIUIVI INAJ KASAIIA		
	No. 211 of 2019			
		With	A 'TD' '	
15.	Contempt Case	Saurabh Sitesh & Anr.	Anuj Tiwari	
	(AT) No. 12 of	Vs. Prithvi Pai kasana		
	2021 in Comp. App. (AT) (Ins)	Prithvi Raj kasana With		
	No. 211 of 2019	**1611		
16.	Contempt Case	Jatin Bachani & Ors.	Malak Bhatt	
	(AT) No. 14 of	Vs. Morphous Developers Dut Ltd. & Org		
	2021 in Comp. $(AT)$ (Ins)	Morpheus Developers Pvt. Ltd. & Ors.		
	App. (AT) (Ins) No. 211 of 2019			
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For Hearir	ng			
17.	Comp. App (AT) (Ins) No. 1399 of 2019	Mascot Petrochem Pvt. Ltd. Vs. Midaas Construction Company Pvt. Ltd.	Vikas Baisya	Kundan Agarwal RK Tandon
18.	Comp. App. (AT) (Ins) No. 835 of 2020	The Alternate Fuels Vs. JBF Petrochemicals Ltd.	Abhishek Baid	Shiv Kumar Suri
19.	Comp. App. (AT) (Ins) No. 1003 of 2020	Sarveshwar Creations Pvt. Ltd. (Through its Resulotion Professional) Vs. Union Bank of India	Aditya Dewan	Ekta Choudhary
20.	Comp. App. (AT) (Ins) No. 1103 of 2020	Ashish Chaturvedi & Anr. Vs. Inox Leisure Ltd. & Anr.	Kundan Kr. Roy	K.D. Sharma Bharti Jain-R3
21.	Comp. App. (AT) (Ins) No. 482 of 2021	Suraksha Asset Reconstruction Ltd. Vs. Abhay Narayan Manudhane, Resolution Professional of Housing Development and Infrastructure Ltd. & Anr.	Chitranshul A. Sinha	Shadab S Jan Prerana Wagh-R1 Bharat Sood- Intervenor
22.	Comp. App. (AT) (Ins) No. 660 of 2021	With Majestic Consumer Welfare Association Vs. Bank of India & Ors.	P.S.Sudheer	Shadab S Jan Prerana Wagh Nishit Dhruva Prakash Shinde A.K. Mishra
23.	Transfer Original Petition (AT) (MRTP) No. 04/2017 (Old RTPE No. 176/1999)	Bansi Lal Arora Trust &Ors. Vs. Skipper Towers Pvt. Ltd. &Anr. With	PremaPriyadarshini	R.D. Makheeja V. B. Arya
24.	Contempt Case (AT) (MRTP) No. 05/2017 In Transfer Original Petition (AT) (MRTP) No. 04/2017 (Old Contempt Application No. 02 /2017 in Old RTPE No. 176/1999)	Bansi Lal Arora Trust &Ors. Vs. Skipper Towers Pvt. Ltd. &Anr.	PremaPriyadarshini	R.D. Makheeja V. B. Arya

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By order of Hon'ble Chairperson -sd/-Registrar

3